

>

Title: Election of two members from Lok Sabha to serve as members of the National Jute Board.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I beg to move the following:-

“That in pursuance of clause (b) of sub-section 4 of section 3 of the National Jute Board Act, 2008, read with Rule 5 of the National Jute Board Rules, 2010, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Jute Board, subject to the other provisions of the said Act and the rules made thereunder.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि राष्ट्रीय जूट बोर्ड नियम, 2010 के नियम 5 के साथ पठित राष्ट्रीय जूट बोर्ड अधिनियम, 2008 की धारा 3 की उप-धारा 4 के खंड (ख) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों तथा उसके अधीन बनाये गये नियमों के अधधीन राष्ट्रीय जूट बोर्ड के सदस्य के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

...(व्यवधान)

15.31 hrs

(At this stage Shri Adhir Ranjan Chowdhary and some other hon. Members left the House.)

(ii) RUBBER BOARD

माननीय अध्यक्ष : आईटम नम्बर 18, श्री हरदीप सिंह पुरी जी ।